

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

-23-

OA 873/98
with
OA 910/98

New Delhi this the 1st day of November, 1999.

Hon'ble Sh.S.R. Adige, Vice Chairman(A)
Hon'ble Smt.Lakshmi Swaminathan, Member (J)

OA 873/98

1. Dr. (Mrs.) Jahan Ara
a/a 50 years
W/O Dr. Khursheed Ahmad posted
as Senior Divisional Medical
Officer Main Divisional Railway
Hospital, Eastern Railway,
Moghalsarai, Distt. Varanasi.
2. Dr. Devendra Pratap Singh
a/o 46 years son of Late
Shiv Shankar Singh posted as
Senior Divisional Medical Officer
Main Divisional Railway Hospital
Eastern Railway, Moghalsarai,
Distt. Varanasi.
3. Dr. Uday Singh a/a 47 years son of
late Aidal Singh presently posted
as Senior Divisional Medical Officer,
Main Divisional Railway Hospital
Eastern Railway, Moghalsarai, Distt.
Varanasi.
4. Dr. Vijay Shankar Tripathi a/a 49 years
son of Sri Ram Krishna Tripathi, present
posted as Senior Divisional Medical
Officer, Main Divisional Railway Hospital
Eastern Railway, Moghalsarai, Distt.
Varanasi.
5. Dr. (Mrs.) Sudesha Choudhury a/a 53 years
W/O late Dr. H. Roy Choudhury posted as
Senior DMO Main Divisional Railway
Hospital Eastern Railway Moghalsarai
6. Dr. Uday Pratap Singh a/a 47 years
son of Late Babban Singh posted as
Senior Divisional Medical Officer,
Main Divisional Rly. Hospital, Eastern
Railway, Moghalsarai.

(By Advocate Shri P.P. Khurana)

..Applicants

Versus

1. The Union of India through the
Secretary, Ministry of Railways,
Rail Bhawan, New Delhi.
2. The Rail Bhawan, New Delhi
through its Chairman.
3. The General Manager, Eastern Railway,
17-Netaji Subhash Marg Fairlie Palace,
Calcutta, West Bengal.

4. The Adviser, Management Services, Railway Board, Rail Bhawan, New Delhi.
5. The Chief Medical Director, Eastern Railway, New Koila Ghat Building, 12th Floor 14/1, Strand Road, Calcutta.
6. The Divisional Railway Manager, Eastern Railway, Moghalsarai, Varanasi.

(By Advocate Sh.R.L.Dhawan)

.. Respondents

OA 910/98

Dr. Shashi Kant Singh
S/O Late Kali Mohan Singh
Sr. Divisional Medical Officer,
Eastern Railway Divisional
Hospital, Danapur, P.O. Khagaul-801105,
Distt. Patna.

2. Dr. R.P. Pandey,
S/O Sri Shantanu Pandey,
Divisional Medical Officer (Eye)
E. Railway, Divisional Hospital,
Danapur P.O. Khagaul, Distt. Patna.

3. Dr. Mohini Mohan Mohanty
S/O Late Narendra Mohan Mohanty
Dr. D.M.O. (Anaesthesia) E. Railway,
Divisional Hospital, Danapur P.O.
Khagul, Distt. Patna.

4. Dr. Ambika Prasad Sinha
S/O Dr. S.N. Mandal,
Divisional Medical Officer,
Eastern Railway, Bhagalpur.

(By Advocate Sh.P.P. Khurana)

.. Applicants

Versus

1. Union of India through the General Manager, Eastern Railway, 17, Netajee Subhas Marg, Fairlie Place, Calcutta-700001
2. The Secretary, Railway Board, Rail Bhawan, New Delhi.
3. The Adviser, Management Services, Railway Board (Rail Bhawan), New Delhi.
4. The Chief Personnel Officer, E. Rly., 17, Netajee Subhas Road, Fairlie Place, Calcutta-1
5. The Chief Medical Director, E. Railway, New Koilaghat Building (12th floor), 14/1, Strand Road, Calcutta-700001

6. The Divisional Railway Manager,
E.Railway, Danapur, P.O.Khagaul
Distt.Patna.
7. The Divisional Railway Manager,
Eastern Railway, Malda Town,
P.O.Malda (West Bengal)

.. Respondents

(By Advocates Sh.R.L.Bhawan)
and Shri B. S. Jain .

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Khurana states that the applicants are already covered by the Tribunal's order dated 8.3.1999 passed in OA 1555/96 (Indian Rly.A.M.O. (Ad-hoc) Association Vs.UOI & Ors) and under the circumstances these two OAs are not being pressed.

The aforesaid two OAs (OA 873/98 and OA 910/98) are dismissed as withdrawn.

Let a copy of this order should be kept in OA 910/98.

Lakshmi Swaminathan

(Smt.Lakshmi Swaminathan)
Member (J)

Malay
(S.R. Adige)
Vice Chairman(A)

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